## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

| 2. | Hon' | ble | Member | (T) | Dr. | Ashok | Kumar | Mishra |  |
|----|------|-----|--------|-----|-----|-------|-------|--------|--|
|----|------|-----|--------|-----|-----|-------|-------|--------|--|

|                          |         | T.P No. | Purpose | Section                          | Name of the Parties   |  |  |
|--------------------------|---------|---------|---------|----------------------------------|---|--|--|
|                          | CP21/16 | 87/16   | Hearing | 397/398                          | M/s Unnikrishnan Nair P<br>Vs.AnlonipsEngineering Pvt.Ltd & Another |  |  |
| SL.NO. NAME (IN CAPITAL) |         |         | TAL)    | DESIGNATION                      |   |  |  |
|                          |         | &       |         |                                  |   |  |  |
| PHONE NUMBER             |         |         | R       | REPRESENTATION TO WHOM SIGNATURE |   |  |  |

(Petitioner Respondent) Kousthybho. M. R. 9449161346

Counsel for petitioner is present. Counsel for R-2 is present. Both requested time.

Posted to 19.04.2017.

MEMBER (T)